

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
(DEPARTMENT OF REVENUE AND BANKING)  
(REVENUE WING)

NEW DELHI: THE 12th August, 1976.

NOTIFICATION  
INCOME TAX

NO.1436 (F.No.404/73/76-ITCC): In exercise of the powers conferred by sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby authorises S/Shri B.N.Desai and Nikhilendra Kumar Saha who are Gazetted Officers of the Central Board Government to exercise the powers of Tax Recovery Officers under the said Act.

2. This Notification shall come into force with effect from the date the officers mentioned above take over as Tax Recovery Officers.

Sd/-

( V.P. MITTAL )

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

The Manager,  
Government of India Press,  
New Delhi.

No. 1436 (F.No.404/73/76-ITCC)

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Deputy Secretary to the Government of India

\*ANTICIPATED FOR ISSUE

R.V. RAMANAN

ASSISTANT DIRECTOR OF INSPECTION  
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NO. CC/ITCC/1436/349/RSP/76

\*PABUJA\*